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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.209/BB/ 2017	-	Await ROC Report	252(3)	Centura Watch Cases Pvt. Ltd. Vs ROC

SL. NO. NAME (IN CAPITAL)
& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

SHIVAKUMAR B R

Petition

Leek

9800545090

Counsel for petitioner is present. ROC has filed his report. Heard the counsel.

List it for orders on 23.01.2018.

MEMBER (T)

MEMBER (J)